



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/4196/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Karimganj.

Dated Guwahati, the 7<sup>th</sup> August, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD.P/2019/4121 dated 02.08.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1 (one) day on 02.08.2019, has been granted/rejected.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/4197/A, dated 7.8.19**  
Copy to:

1. The Systems Analyst, Gauhati High Court.

6/8/19

**JT. REGISTRAR (VIGILANCE)**

Rdsr